

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15778/2026 BLAPL/5545/2026	AKHIL MOHARANA VS STATE OF ODISHA	SATYA NARAYAN PANDA VS	BISSAMCUTTACK /55 /2026 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000115/2026
2	D-BLAPL/15928/2026 BLAPL/5546/2026	BIKASH NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /5 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000212/2026
3	D-BLAPL/15932/2026 BLAPL/5547/2026	RAJESH SINGH @ RAJESH SINGH SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KOIDA /240 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur ST/0000020/2026
4	D-BLAPL/15891/2026 BLAPL/5548/2026	GURUDEV DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT Spl/0000036/2026
5	D-BLAPL/15980/2026 BLAPL/5549/2026	MAHENDRA KAHALI VS STATE OF ODISHA	SURYAKANTA DASH VS	BADACHANA /337 /2025 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000350/2025
6	D-BLAPL/16127/2026 BLAPL/5550/2026	MAHENDRA NANDLAL MAKWANA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CU A.D.J.,ANGUL(Angul) CT/0000063/2026
7	D-BLAPL/16099/2026 BLAPL/5551/2026	MANMATH PRADHAN VS STATE OF ODISHA	ANUPAM RATH VS	SATYABADI /129 /2026 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000336/2026
8	D-BLAPL/14976/2026 BLAPL/5552/2026	TIKA BAGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT SADAR /73 /2026 S.D.J.M.,KORAPUT(Koraput) GR/0000319/2026
9	D-BLAPL/16101/2026 BLAPL/5553/2026	SRIDHAR SINGH @ SIGHAM VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /383 /2024 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000032/2026
10	D-BLAPL/16102/2026 BLAPL/5554/2026	RAJESH ORAM VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur
11	D-BLAPL/15150/2026 BLAPL/5555/2026	SHIBA @ SIBA PRASAD RATHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL. 2(a)C.C./0000001/2026 KHURDA MODEL /240 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000080/2026

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12	D-BLAPL/15194/2026 BLAPL/5556/2026	PAPUNI KUMAR JENA @ PAPUNI JENA VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /165 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000086/2025
13	D-BLAPL/16105/2026 BLAPL/5557/2026	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHANJANAGAR /1189 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000081/2025
14	D-BLAPL/15276/2026 BLAPL/5558/2026	UDAY GOUDA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	SURADA /114 /2026 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000191/2026
15	D-BLAPL/16109/2026 BLAPL/5559/2026	SUDIPTA SAMANTARAY @ DIPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /184 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000078/2026
16	D-BLAPL/15312/2026 BLAPL/5560/2026	KIRAN @ KIRAN KUMAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIMAKHANDI /130 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000286/2025
17	D-BLAPL/15461/2026 BLAPL/5561/2026	SOMNATH NAG @ SOMU VS STATE OF ODISHA	RAHUL PRADHAN VS	NIALI /154 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000076/2026
18	D-BLAPL/15140/2026 BLAPL/5562/2026	SATYABHAMA MOHAPATRA VS STATE OF ODISHA	SARBESWAR SAHOO VS	Bamapada (Industrial Area) /112 /2024 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000042/2024
19	D-BLAPL/16112/2026 BLAPL/5563/2026	CHANDRAKANTA DASH @ SUDU VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
20	D-BLAPL/15744/2026 BLAPL/5564/2026	ROSHAN SINGH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	JAMANKIRA /12 /2026 A.D.J.,KUCHINDA(Sambalpur) TR/0000001/2026
21	D-BLAPL/13684/2026 BLAPL/5565/2026	HADUBANDHU SAHOO VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDESWAR /119 /2026 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cutta GR/0000232/2026
22	D-BLAPL/16117/2026 BLAPL/5566/2026	PRADIP KUMAR SETHY @ SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /212 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000094/2026
23	D-BLAPL/16013/2026	VIJAY RANA	BISWAJIT MOHAPATRA	JONK /97 /2026

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	BLAPL/5567/2026	VS STATE OF ODISHA	VS	PRINCIPAL MAGISTRATE CUM JUV.JUS Juv.C.T./000010/2026
24	D-BLAPL/15528/2026 BLAPL/5568/2026	PRAKASH TANDI @ PRAKASH TANOLIA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHANUPALI /55 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000167/2025
25	D-BLAPL/15627/2026 BLAPL/5569/2026	CHANDAN KAR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	TARBHA /163 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000032/2025
26	D-BLAPL/16118/2026 BLAPL/5570/2026	FIROZ KHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/000018/2024
27	D-BLAPL/15636/2026 BLAPL/5571/2026	SAROJ NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /22 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000122/2026
28	D-BLAPL/15833/2026 BLAPL/5572/2026	KUNJAM HIDMA @ MOHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /111 /2025 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000173/2025
29	D-BLAPL/15896/2026 BLAPL/5573/2026	ARUN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /323 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000096/2025
30	D-BLAPL/16074/2026 BLAPL/5574/2026	KANHA SAHU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	RAMPUR (SONEPUR) /44 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000006/2026
31	D-BLAPL/15909/2026 BLAPL/5575/2026	LOKESH @ LUKESH SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /607 /2024 A.D.J., SORO(Baleshwar) ST/0000184/2025
32	D-CMP/23092/2026 CMP/934/2026	MADHUSUDAN BEHERA VS UNION OF INDIA	ASHOK DAS VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CMA/0000018/2024
33	D-CONTC/23377/2026 CONTC/3273/2026	PRAGYAN JYOTI BARIK VS RASMITA BEHERA, IIC, BALIANTA P.S., KHORDHA	RITA SINGH VS	// ()
34	D-CONTC/14323/2026 CONTC/3274/2026	SAMAR SEKHAR SINGH VS	ADV. VS	// ()

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35	D-CONTC/18313/2026 CONTC/3275/2026	ARVIND AGRAWAL, I.A.S DIPANNITA MAZUMDAR VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// // ()
36	D-CONTC/17911/2026 CONTC/3276/2026	BASANTILATA SETHI @ BEHERA VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// // ()
37	D-CONTC/17914/2026 CONTC/3277/2026	RANJITA PATRA VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// // ()
38	D-CONTC/17905/2026 CONTC/3278/2026	NARENDRA MARANDI VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// // ()
39	D-CONTC/24548/2026 CONTC/3279/2026	RAGHUNATH BEHERA VS AMRIT RUTURAJ, IAS	ADV. VS	// // ()
40	D-CRLA/9414/2026 CRLA/473/2026	ARUN KALET VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	LEPHRIPADA /6 /2016 SPECIAL JUDGE (POCSO), SUNDARGARH
41	D-CRLA/15148/2026 CRLA/474/2026	ASHISH KUMAR MANDAL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	Spl/0000004/2016 TURUMUNGA /113 /2026 SPECIAL JUDGE,KEONJHAR(Kendujhar)
42	D-CRLA/15712/2026 CRLA/475/2026	BADAL KUMAR SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	Spl/0000025/2026 GHATAGAON /26 /2026 SPECIAL JUDGE,KEONJHAR(Kendujhar)
43	D-CRLMC/15506/2026 CRLMC/1793/2026	HEMANTA KUMAR BHUJABALA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	Spl/0000007/2026 SPL.TASK FORCE /15 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR
44	D-CRLMC/15641/2026 CRLMC/1794/2026	SUREKHA KONHAR VS MADHUSUDAN KONHAR	MAHESWAR MOHANTY VS	CMC/0000077/2026 TIKABALI /85 /2023 A.D.J.,BALLIGUDA(Kandhamal)
45	D-CRLMC/15660/2026 CRLMC/1795/2026	DEBA @ DEBENDRA KUMAR MOHANTY VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	CRREV/0000001/2025 // J.M.F.C.,BHUBANESWAR(Khordha) GR/0000879/2001

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46	D-CRLMC/16132/2026 CRLMC/1796/2026	DR.DEEPAK PADHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MAHILA (BERHAMPUR) /4 /2017 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000108/2017
47	D-CRLMC/15685/2026 CRLMC/1797/2026	JAYANTA KUMAR PANDA VS STATE OF ODISHA	PRADIPTA VARMA VS	/ /0 J.M.F.C.,DHENKANAL(Dhenkanal) ICC/0000047/2021
48	D-CRLMC/15666/2026 CRLMC/1798/2026	RAKI @ RAKESH KUMAR SUKLA VS STATE OF ODISHA	BIJAYALAXMI MOHAPATRA VS	GOBINDAPUR /189 /2025 3RD A.D.J., CUTTACK(Cuttack) ST/0000018/2026
49	D-CRLMC/15720/2026 CRLMC/1799/2026	RATAN DAS VS STATE OF ODISHA	BISWANATH BEHERA VS	RAJNAGAR /142 /2023 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000104/2023
50	D-CRLMC/15721/2026 CRLMC/1800/2026	MITU@ARTATRANA SETHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BADAGODA P.S. /80 /2011 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000360/2011
51	D-CRLMC/15809/2026 CRLMC/1801/2026	MADAN MOHAN PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /2 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000001/2024
52	D-CRLMC/15991/2026 CRLMC/1802/2026	JITU NAIK@JITENDRA NAIKA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /64 /2014 A.D.J.,ASKA(Ganjam) ST/0000322/2025
53	D-CRLMP/15908/2026 CRLMP/711/2026	MEENAKSHI HOTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 JUDGE, FAMILY COURT, SAMBALPUR(CRMC/0000008/2025
54	D-CRLMP/15544/2026 CRLMP/712/2026	SABITRI HEMBRAM VS KANDURA MAJHI	KULDEEP MOHANTY VS	/ / JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000175/2025
55	D-CRLMP/16309/2026 CRLMP/713/2026	PRAVA RANJAN MISHRA VS SUPERINTENDENT OF POLICE, GANJAM	SIDHARTHA MISHRA VS	KABISURYANAGAR /88 /2023 (//
56	D-CRLMP/16195/2026 CRLMP/714/2026	SANJIB KUMAR PARIDA VS SUKANTI DASH	MANAS RANJAN BAUG VS	/ / JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000100/2025
57	D-CRLMP/15676/2026	NILANCHAL MAJHI	SUSHANTA KUMAR JOSHI	/ /0

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	CRLMP/715/2026	VS STATE OF ODISHA	VS	() //
58	D-CRLMP/15822/2026 CRLMP/716/2026	SHANTILATA PADHI @ SANTI PADHI VS PRATITA KUMARI PADHY@PRITI	KAMAL RAY VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) MIS.CASE/0000041/2025
59	D-FAO/24215/2026 FAO/658/2026	PUSPALATA LENKA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000917/2016
60	D-FAO/25175/2026 FAO/659/2026	SANJUKTA PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002724/2017
61	D-FAO/24220/2026 FAO/660/2026	PRADEEP KUMAR ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000435/2012
62	D-LAA/18723/2026 LAA/74/2026	GENERAL MANAGER, E.C. RAILWAY,BBSR VS GADADHAR SINGH	BIBHTI BHUSAN MISHRA, (SR.PANEL COUNSEL, GOVT/ OF INDIA) VS	PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000230/2022
63	D-LAA/18042/2026 LAA/75/2026	GENERAL MANAGER, E.C. RAILWAY, BHUBANESWAR VS RABINARAYAN SAHOO	BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL) VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000149/2023
64	D-MSA/24340/2026 MSA/26/2026	M/S. REETA STRUCTURALS PVT. LTD. VS SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY	AMIT PRASAD BOSE VS	// ODISHA REAL ESTATE APPELLATE TR IA/0000017/2026
65	D-RSA/23656/2026 RSA/282/2026	SAMARENDU PATTNAIK VS LALATENDU PATTNAIK	PRABIN DAS VS	// DISTRICT AND SESSIONS JUDGE,ANGU RFA/0000021/2025
66	D-RSA/23703/2026 RSA/283/2026	BRUNDABAN SAHOO VS BHANU SAHOO	TUSAR KUMAR MISHRA VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000045/2014
67	D-RSA/23954/2026 RSA/284/2026	BINOD DEHURY VS BUCHA KISAN	TUSAR KUMAR MISHRA VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000037/2025
68	D-TRP(C)/24170/2026 TRP(C)/161/2026	SANGITA PRADHAN VS	PRANAB RANJAN CHHATOI VS	// JUDGE FAMILY COURT,PURI(Puri)

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69	D-WA/25246/2026 WA/804/2026	NIRANJAN SWAIN SUCHISMITA PATI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	CP/0000089/2025 // 0 //
70	D-WP(C)/25172/2026 WP(C)/17351/2026	BIJOY KUMAR NANDI VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
71	D-WP(C)/24664/2026 WP(C)/17352/2026	MADHUSMITA DORA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
72	D-WP(C)/24594/2026 WP(C)/17353/2026	DAMAYANTI SAHU VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
73	D-WP(C)/23853/2026 WP(C)/17354/2026	KISHORI PARIDA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
74	D-WP(C)/24288/2026 WP(C)/17355/2026	MAA SANTOSHI GROUP HOUSING SOCIETY, CUTTACK VS STATE OF ODISHA	INDIRA PRIYADARSANI BOSE VS	// 0 //
75	D-WP(C)/24609/2026 WP(C)/17356/2026	PURUSATAM MAHANTA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
76	D-WP(C)/24934/2026 WP(C)/17357/2026	ASHOK KUMAR ROUSTRAY VS THE REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
77	D-WP(C)/24626/2026 WP(C)/17358/2026	M/S MIRANIA ENTERPRISES, MIRANIA TOWER, ANGUL VS THE BRANCH MANAGER, BANK OF INDIA, ANUGUL BRANCH	KAJAL SAHOO VS	// 0 //
78	D-WP(C)/24950/2026 WP(C)/17359/2026	RAMA CHANDRA MALLIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
79	D-WP(C)/24538/2026 WP(C)/17360/2026	ZAIDAILI KHAN VS ADM, BALASORE	KARUNAKAR RATH VS	// 0 //

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80	D-WP(C)/24943/2026 WP(C)/17361/2026	JAMUNA MUNDARY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
81	D-WP(C)/24952/2026 WP(C)/17362/2026	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
82	D-WP(C)/23878/2026 WP(C)/17363/2026	BINDUPRAVA SATAPATHY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
83	D-WP(C)/25152/2026 WP(C)/17364/2026	SURENDRANATH SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
84	D-WP(C)/24426/2026 WP(C)/17365/2026	HOTEL NISHI PVT. LTD., BALASORE VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
85	D-WP(C)/24415/2026 WP(C)/17366/2026	SARMISTHA DASH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
86	D-WP(C)/23889/2026 WP(C)/17367/2026	NOEL KHAKHA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
87	D-WP(C)/24466/2026 WP(C)/17368/2026	SK RAMZAN @ SHAIK RANJAN VS STATE OF ODISHA	BALARAM NAYAK VS	// 0 //
88	D-WP(C)/24421/2026 WP(C)/17369/2026	M/S HOTEL MOONLIGHT, BALASORE VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
89	D-WP(C)/24413/2026 WP(C)/17370/2026	SARMISTHA DASH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
90	D-WP(C)/24941/2026 WP(C)/17371/2026	SUKANTI SAHOO VS ANGUL UNITED CENTRAL COOPERATIVE BANK LTD., KANIHA BRANCH, ANGUL	RAJALAXMI BISWAL VS	// 0 //
91	D-WP(C)/23900/2026	MAA DARIYA NAHAKANI COLLEGE OF NURSING, JAJPUR	PITAMBAR PANDA	//

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	WP(C)/17372/2026	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/25032/2026 WP(C)/17373/2026	M/S. MAHESH VALUE PRODUCTS PVT. LTD., CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
93	D-WP(C)/25046/2026 WP(C)/17374/2026	ZYABIDA BEGUM VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
94	D-WP(C)/23902/2026 WP(C)/17375/2026	SUMAN SEKHAR PATNAIK VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// 0 //
95	D-WP(C)/25037/2026 WP(C)/17376/2026	M/S MOHAN PODDAR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
96	D-WP(C)/24219/2026 WP(C)/17377/2026	SITARANI BASA @ SITARANI PUTHAL VS DISTRICT SUB-REGISTRAR, MAYURBHANJ	NIRANJAN LENKA VS	// 0 //
97	D-WP(C)/23951/2026 WP(C)/17378/2026	HIMANSHU KUMAR KANUNGO VS COLLECTOR, JAJPUR	CHITTA RANJAN PATTNAIK VS	// 0 //
98	D-WP(C)/25081/2026 WP(C)/17379/2026	M/S.OASYS TECH SOLUTIONS PVT.LTD., BHUBANESWAR VS M/S.RAILTEL CORPORATION OF INDIA LTD., BHUBANESWAR	ALOK KUMAR DAS VS	// 0 //
99	D-WP(C)/25084/2026 WP(C)/17380/2026	PRASANTA KUMAR JENA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
100	D-WP(C)/23576/2026 WP(C)/17381/2026	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
101	D-WP(C)/25049/2026 WP(C)/17382/2026	MAA DAKHINAKALI STONE CRUSHER VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
102	D-WP(C)/23577/2026 WP(C)/17383/2026	SUKUMAR DAS VS	PRONOY MOHANTY VS	// 0

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103	D-WP(C)/25070/2026 WP(C)/17384/2026	STATE OF ODISHA SAMBIT KUMAR SAMANTARAY VS UNION OF INDIA	ALOK KUMAR DAS VS	// // 0 //
104	D-WP(C)/23904/2026 WP(C)/17385/2026	ANIL KUMAR PANDA VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
105	D-WP(C)/24853/2026 WP(C)/17386/2026	SHREEKANTA MISHRA VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	ASTAMI TANDIA VS	// 0 //
106	D-WP(C)/25240/2026 WP(C)/17387/2026	UTKAL KHADI MANDAL, KHORDHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
107	D-WP(C)/24848/2026 WP(C)/17388/2026	K. DILISWAR RAO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
108	D-WP(C)/21405/2026 WP(C)/17389/2026	ANIRUDHA HANSA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
109	D-WP(C)/25104/2026 WP(C)/17390/2026	PREM BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
110	D-WP(C)/23908/2026 WP(C)/17391/2026	T.SREE RAMULU VS TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD (TPSODL), GANJAM	RABINDRA NATH PRUSTY VS	// 0 //
111	D-WP(C)/19618/2026 WP(C)/17392/2026	JAGANNATH GANTAYAT VS THE COMMISSIONER OF ENDOWMENTS ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
112	D-WP(C)/24963/2026 WP(C)/17393/2026	SHYAM SUNDAR PUHAN @ SHYAMSUNDER PUHANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
113	D-WP(C)/24855/2026 WP(C)/17394/2026	ANITA NAG VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //

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114	D-WP(C)/24970/2026 WP(C)/17395/2026	ANADI CHARAN PUHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
115	D-WP(C)/25241/2026 WP(C)/17396/2026	PRASANTA KUMAR SAHOO VS THE STATE OF ORISSA	KRUSHNA CHANDRA RATHA VS	// 0 //
116	D-WP(C)/25021/2026 WP(C)/17397/2026	SOURABH DAS VS INSPECTOR IN CHARGE, BARIPADA TOWN POLICE STATION, MAYURBHANJ	BIJAY KUMAR MISHRA VS	// 0 //
117	D-WP(C)/25200/2026 WP(C)/17398/2026	UPENDRA NAYAK VS THE STATE OF ORISSA	KRUSHNA CHANDRA RATH VS	// 0 //
118	D-WP(C)/24942/2026 WP(C)/17399/2026	MANAS RANJAN BEHERA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
119	D-WP(C)/25203/2026 WP(C)/17400/2026	DEBENDRA KHILAR VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
120	D-WP(C)/24541/2026 WP(C)/17401/2026	KARUNAKAR RATH VS COLLECTOR CUM D.M., CUTTACK	VS	// 0 //
121	D-WP(C)/25202/2026 WP(C)/17402/2026	BIBHU SUNDAR SETHI VS THE STATE OF ORISSA	KRUSHNA CHANDRA RATHA VS	// 0 //
122	D-WP(C)/24362/2026 WP(C)/17403/2026	M/S. DILLIP KUMAR BARIK, KENDRAPARA VS STATE TAX OFFICER, CT AND GST CIRCLE, KENDRAPARA	KAJAL SAHOO VS	// 0 //
123	D-WP(C)/24840/2026 WP(C)/17404/2026	MAHANADI COALFIELDS LTD., ANUGUL VS DOLAGOBINDA PRADHAN	SAKTIDHAR DAS VS	// 0 //
124	D-WP(C)/24629/2026 WP(C)/17405/2026	JYOTSHNA RANI ROUT VS THE SUPERINTENDENT OF CGST AND CX, PARADEEP-II, RANGE, ODISHA.	SOUBHAGYA SWAIN VS	// 0 //
125	D-WP(C)/25232/2026	DILLIP KUMAR SWAIN	DEEPAK KUMAR PANI	//

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	WP(C)/17406/2026	VS STATE OF ODISHA	VS	() //
126	D-WP(C)/25204/2026 WP(C)/17407/2026	PRAVAKAR SAHOO VS THE STATE OF ORISSA	KRUSHNA CHANDRA RATHA VS	// () //
127	D-WP(C)/24989/2026 WP(C)/17408/2026	JOGENDRA BEHERA VS STATE OF ODISHA	GOLEKH BIHARI PARIDA VS	// () //
128	D-WP(C)/24841/2026 WP(C)/17409/2026	CHANDAN BHARATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
129	D-WP(C)/25101/2026 WP(C)/17410/2026	BIDYADHAR ADABAR VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// () //
130	D-WPCRL/16344/2026 WPCRL/68/2026	AKSHAYA KUMAR JENA VS STATE OF ODISHA	BASUDEV PUJARI VS	//0 () //
131	D-ABLAPL/15538/2026 ABLAPL/6203/2026	DINESH RANJAN LENKA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	KHURDA SADAR /222 /2026 () //
132	D-ABLAPL/15539/2026 ABLAPL/6204/2026	PRABIN KUMAR PRADHAN VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	KHURDA SADAR /222 /2026 () //
133	D-ABLAPL/15913/2026 ABLAPL/6205/2026	BIBEKA SAHANI @ BIBEKANANDA SAHANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARSHAGHAI /212 /2026 () //
134	D-ABLAPL/15916/2026 ABLAPL/6206/2026	PRAVAT BHOI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	KISSANNAGAR PS /208 /2025 () //
135	D-ABLAPL/12771/2026 ABLAPL/6207/2026	SUBRAT SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ALAKUNDA /6 /2026 () //
136	D-ABLAPL/15920/2026 ABLAPL/6208/2026	MUNA NAHAK VS	JANMEJAYA KATIKIA VS	PURUSHOTTAMPUR /240 /2025 ()

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137	D-ABLAPL/12875/2026 ABLAPL/6209/2026	STATE OF ODISHA CHANDAN MANDAL VS	AMULYA RATNA PANDA VS	// BASTA /241 /2025 ()
138	D-ABLAPL/15924/2026 ABLAPL/6210/2026	STATE OF ODISHA DILLIP KUMAR ROURAY VS	PRASANTA KUMAR NANDA VS	// BHARATPUR PS /125 /2026 ()
139	D-ABLAPL/14415/2026 ABLAPL/6211/2026	STATE OF ODISHA SUBASH SAMAL VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /115 /2026 ()
140	D-ABLAPL/15937/2026 ABLAPL/6212/2026	STATE OF ODISHA MD. RIYAZUDDIN VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /112 /2026 ()
141	D-ABLAPL/14280/2026 ABLAPL/6213/2026	STATE OF ODISHA MAMATARANI PARIDA@MAMATARANI GIRI @ GIRI PARIDA VS	AMULYA RATNA PANDA VS	// JALESWAR /136 /2026 ()
142	D-ABLAPL/15739/2026 ABLAPL/6214/2026	STATE OF ODISHA TAPAS @ TAPAS RANJAN TRIPATHY VS	PRIYA RANJAN SINGH VS	// KANTABANIA PS /106 /2026 ()
143	D-ABLAPL/14284/2026 ABLAPL/6215/2026	STATE OF ODISHA ANUARA BIBI @ ANWAR BIBI VS	AMULYA RATNA PANDA VS	// JALESWAR /101 /2026 ()
144	D-ABLAPL/15742/2026 ABLAPL/6216/2026	STATE OF ODISHA SANJAY SAMAL VS	CHEERA RANJAN SATAPATHY VS	// SALIPUR /275 /2026 ()
145	D-ABLAPL/15102/2026 ABLAPL/6217/2026	STATE OF ODISHA IDUL SAHA VS	AMULYA RATNA PANDA VS	// JALESWAR /269 /2026 ()
146	D-ABLAPL/15938/2026 ABLAPL/6218/2026	STATE OF ODISHA PRASANT KUMAR BEHERA @ PINTU VS	JANMEJAYA KATIKIA VS	// PURUSHOTTAMPUR /240 /2025 ()
147	D-ABLAPL/15941/2026 ABLAPL/6219/2026	STATE OF ODISHA SUBHANKARA PARIDA VS	ARIJEET MISHRA VS	// JAJPUR ROAD /278 /2026 ()
		STATE OF ODISHA		//

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148	D-ABLAPL/15234/2026 ABLAPL/6220/2026	E. SURESH KUMAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BAIDYANATHPUR /96 /2026 () //
149	D-ABLAPL/15302/2026 ABLAPL/6221/2026	ASHU @ ASHISH KUMAR RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /290 /2025 () //
150	D-ABLAPL/15945/2026 ABLAPL/6222/2026	SARATA BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRAKHOL /77 /2026 () //
151	D-ABLAPL/15981/2026 ABLAPL/6223/2026	HAREKRUSHNA SABAR VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	JEYPORE VIGILANCE /7 /2026 () //
152	D-ABLAPL/15377/2026 ABLAPL/6224/2026	ANILA KHATUA @ ANIL VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C.,BALASORE(Baleshwar) 2(A)CC/000053/2020
153	D-ABLAPL/15613/2026 ABLAPL/6225/2026	DURGA RAUTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BADABAZAR /167 /2026 () //
154	D-ABLAPL/15984/2026 ABLAPL/6226/2026	SOUDAMINI SABAR VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	JEYPORE VIGILANCE /7 /2026 () //
155	D-ABLAPL/15990/2026 ABLAPL/6227/2026	SUDEEP KUMAR MOHANTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PIPLI /83 /2026 () //
156	D-ABLAPL/15827/2026 ABLAPL/6228/2026	NAKULA PUJARI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /68 /2026 () //
157	D-ABLAPL/15840/2026 ABLAPL/6229/2026	MANORANJAN SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	BARI RAMCHANDRAPUR /171 /2026 () //
158	D-ABLAPL/16024/2026 ABLAPL/6230/2026	LAMBODAR SANDHA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SAMBALPUR VIGILANCE /20 /2023 () //
159	D-ABLAPL/15949/2026	SONU SALUJA @ KAPIL KUMAR SALUJA	JAGABANDHU SAHU	JAGDALPUR /78 /2026

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	ABLAPL/6231/2026	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/15982/2026 ABLAPL/6232/2026	SRIMAN NARENDRA SAMANTA VS STATE OF ODISHA	SWAGATA LAXMI SINHA VS	DELANGA /95 /2026 () //
161	D-ABLAPL/15954/2026 ABLAPL/6233/2026	MUNU KHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PHULBANI SADAR /224 /2025 () //
162	D-ABLAPL/15983/2026 ABLAPL/6234/2026	NRUSINGHA PARIDA @ NRUSINGHANATH PARIDA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BEGUNIA P.S. /178 /2026 () //
163	D-ABLAPL/15956/2026 ABLAPL/6235/2026	MILLAN SAHANI VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /663 /2025 () //
164	D-ABLAPL/15987/2026 ABLAPL/6236/2026	HEMANTA RANA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /126 /2026 () //
165	D-ABLAPL/15989/2026 ABLAPL/6237/2026	JAYANTI MAHARI @ JAYASHREE MAHARI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	RAMACHANDI /98 /2026 () //
166	D-ABLAPL/15968/2026 ABLAPL/6238/2026	PADMALOCHAN SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /104 /2023 () //
167	D-ABLAPL/16047/2026 ABLAPL/6239/2026	JAGAMOHAN SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	TALCHER TOWN /232 /2026 () //
168	D-ABLAPL/16057/2026 ABLAPL/6240/2026	SAYED AFROJ ALII VS STATE OF ODISHA	BHARAT JALLI VS	BANKI /278 /2026 () //
169	D-ABLAPL/16049/2026 ABLAPL/6241/2026	RAJAT NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	TARBHA /94 /2026 () //
170	D-ABLAPL/16062/2026 ABLAPL/6242/2026	VIPUL SEN VS	RAJENDRA NARAYAN ROUT VS	EOW,BHUBANESWAR /5 /2024 ()

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171	D-ABLAPL/16060/2026 ABLAPL/6243/2026	STATE OF ODISHA AJAY CHHURA VS	SURESH KUMAR JENA VS	// RAJGANGPUR /235 /2026 ()
172	D-ABLAPL/16063/2026 ABLAPL/6244/2026	STATE OF ODISHA CHINTAMANI PRADHAN VS	DEEPAK RANJAN PARIDA VS	// HANDAPA /59 /2026 ()
173	D-ABLAPL/16061/2026 ABLAPL/6245/2026	STATE OF ODISHA KAILASH CHANDRA BARAL VS	AMITAV TRIPATHY VS	// BANAPUR P.S. /236 /2025 ()
174	D-ABLAPL/16071/2026 ABLAPL/6246/2026	STATE OF ODISHA MALAYA KUMAR BADHEI @ BHARAT BADHEI VS	SMRUTI RANJAN ROUT VS	// JAMANKIRA /103 /2026 ()
175	D-ABLAPL/16076/2026 ABLAPL/6247/2026	STATE OF ODISHA BADAL GOUDA VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /180 /2026 ()
176	D-ABLAPL/16086/2026 ABLAPL/6248/2026	STATE OF ODISHA MANJULATA MISHRA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
177	D-ABLAPL/16065/2026 ABLAPL/6249/2026	STATE OF ODISHA LOCHAN ROUT @ LOCHAN KUMAR ROUT VS	ARUN KUMAR BEHERA VS	// KHAIRA /130 /2026 ()
178	D-ABLAPL/16090/2026 ABLAPL/6250/2026	STATE OF ODISHA NIGAM PRADHAN VS	BIKRAM KESHARI RAJ VS	// K.NUAGAON /140 /2025 ()
179	D-ABLAPL/16032/2026 ABLAPL/6251/2026	STATE OF ODISHA JAGANNATH BARIK VS	ARUN KUMAR BEHERA VS	// JALESWAR /224 /2026 ()
180	D-ABLAPL/16093/2026 ABLAPL/6252/2026	STATE OF ORISSA BANITA BASTIA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
181	D-ABLAPL/16120/2026 ABLAPL/6253/2026	STATE OF ODISHA SATYABADI SAR VS	PRATAP CHANDRA MISHRA VS	// / /0 ()
		STATE OF ODISHA		//

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182	D-ABLAPL/15994/2026 ABLAPL/6254/2026	CHANDRA DEHURI @ CHANDRAMANI NAIK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BAUNISUNI /239 /2025 () //
183	D-ABLAPL/16094/2026 ABLAPL/6255/2026	T. HARISH CHANDRA PATRA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	NIMAKHANDI /107 /2026 () //